

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

BENCH-II

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C.P.(IB) No. 64/KB/2018
C.A.(IB) No. 848/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company	Bank of India -Vs- Linus Processors Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Avishek Das

2) Mr. Ashok Kr. Singh

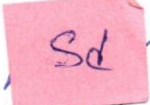
} For the
RP

A. Das
12/9/18

ORDER

The Ld. Counsel appears for the RP. None appears for the Financial Creditor and Corporate Debtor. CA(IB) No.848/KB/2018 is filed for extension of CIRP period. It is completed on 08.09.2018. It is submitted that the CIRP process is in progress. CoC has not received any resolution plan. In view of this CIRP is extended for 90 days from 08.09.2018. Hence, CA(IB) No.848/KB/2018 stands disposed off.

The CP is already listed for further consideration on 04.10.2018.


(M. B. Gosavi)
Member(J)